

**Government of Jammu and Kashmir
Health & Medical Education Department
Civil Secretariat, Jammu**

Notification

Jammu, the 20th July, 2020.

S.O. 230 In exercise of the powers conferred by section 2 of the Epidemic Diseases Act, 1897 (3 of 1897), the Lieutenant Governor of the Union Territory of Jammu and Kashmir hereby authorizes all the Deputy Commissioners of the Union Territory of Jammu and Kashmir to take following measures within their jurisdiction and impose such penalties as shown against each column to prevent the spread of COVID-19;

S. No.	Subject	Penalty	
i.	Persons not wearing a mask in public places	Rs. 500/-	
ii.	Persons violating the home quarantine instructions	Rs. 2,000/-	
iii.	Persons spitting at public places	Rs. 500/-	
iv.	Persons violating social distancing norms by owner of shops/ commercial places	Rs. 2,000/-	
v.	For violating the social distancing norms by vehicle owners of;	Buses	Rs. 3000/-
		Cars	Rs. 2000/-
		Auto	Rs. 500/-
		Rickshaws/ Two wheelers	

Non-payment of penalty, as aforementioned, by the violator will attract proceedings under section 188 of the Indian Penal Code, 1860 (45 of 1860).

By order of the Lieutenant Governor.

-Sd-

Atal Dulloo(IAS)

Financial Commissioner

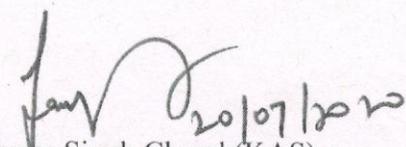
Health and Medical Education Department

Dated:- 20-07-2020

No: HD/legal/Genl/MR-14/2020-Part-I

Copy to the: -

1. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
2. Joint Secretary (J&K) Ministry of Home Affairs, Government of India.
3. Secretary to Government, General Administration Department.
4. Secretary to Government, Department of Law Justice & Parliamentary Affairs.
5. Divisional Commissioner Jammu / Srinagar.
6. Director SKIMS, Soura Srinagar.
7. Mission Director, National Health Mission, J&K.
8. Principal, Government Medical College, Jammu/ Srinagar /Baramulla /Anantnag/Doda/Kathua/Rajouri.
9. Director, Health Services, Kashmir/ Jammu.
10. Director, Family Welfare, MCH & Immunization, J&K.
11. Director, Indian Systems of Medicine, J&K.
12. Managing Director, J&K Medical Supplies Corporation Ltd.
13. State Drugs Controller, Drugs & Food Control Organization, J&K.
14. All Deputy Commissioners.
15. Director Archives, Archeology & Museum J&K.
16. OSD to the Advisor (S) to Hon'ble Lieutenant Governor, J&K.
17. General Manager, Government Press, Jammu for publication in the next issue of the Government Gazette.
18. All Chief Medical Officers of Health Department.
19. Private Secretary to the Chief Secretary.
20. Private Secretary to Financial Commissioner, Health & Medical Education Department.
21. Incharge website for hosting the S.O on the official Website.
22. Stock file.


Rajeshwar Singh Charak(KAS)
Additional Secretary to Government
Health and Medical Education Department



